

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Jammu)

Subject:- Transfer and postings of Judicial Officers.

ORDER

No:1427 of 2023/RG

Dated: 06.12.2023

In the interest of administration, the following transfers and postings of Judicial officers are hereby ordered:

1. Ms. Sandeep Kour, 3rd Additional District and Sessions Judge, Srinagar is transferred and her services are placed at the disposal of Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Shri Shabir Ahmad Malik, 1st Additional District and Sessions Judge, Baramulla is transferred and posted as Principal District and Sessions Judge, Kargil, vice Shri Iqbal Ahmad Masoodi;
3. Shri Yash Pal Sharma, Principal District and Sessions Judge, Leh is transferred and posted as Presiding Officer, Fast Track Court (POCSO), Jammu against an available vacancy;
4. Shri Pawan Kumar Sharma, Additional District and Sessions Judge, Baramulla shall hold the additional charge of the Court of 1st Additional District and Sessions Judge, Baramulla.
5. Shri Iqbal Ahmad Masoodi, Principal District and Sessions Judge, Kargil, is transferred and posted as 3rd Additional District and Sessions Judge, Srinagar vice Ms. Sandeep Kour;
6. Ms. Spalzes Angmo, Member Secretary, Ladakh Legal services Authority shall hold the additional charge of the Court of Principal District and Sessions Judge, Leh.
7. Ms. Rajni Sharma, Special Mobile Magistrate (T), Jammu is transferred and her services are placed at the disposal of Hon'ble the Chief Justice, High Court of J&K and Ladakh;
8. Shri Parvin Pandoh, Joint Registrar Judicial (Protocol), High Court Wing Jammu is transferred and posted as Special Mobile Magistrate (T), Jammu vice Ms. Rajni Sharma;
9. Ms. Fozia Paul, City Judge, Srinagar and Shri Sajad ur Rehman, Sub Judge, Uri shall swap their respective place of postings.

Note:- The transferee Officers shall handover the charge to any other available Judicial Officer/Revenue Officer and shall report to the new place of posting.

By Order.


(Shahzad Azeem)
Registrar General

Dated:- 06.12.2023

No:- 52699-764/RG/GS

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Mr. / Mrs. Justice _____
..... for kind information of their Lordships.

3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu.
4. Director, J&K Judicial Academy, Jammu.
5. Registrar Rules, High Court of J&K and Ladakh.
6. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar.
7. Registrar Inspection, High Court of J&K and Ladakh, Jammu.
8. Member Secretary, J&K Legal Services Authority, Jammu.
9. Registrar Computers (I.T), High Court of J&K and Ladakh, Jammu
10. All Principal District and Sessions Judge, UTs of J&K and Ladakh
11. Concerned Officers _____
.....for information and necessary action.
12. Registrar Administration/Recruitment/Management, High Court of J&K and Ladakh.
13. Secretary, High Court Legal Services Committee, Jammu;
14. Joint Registrar Judicial/Protocol, High Court of J&K and Ladakh, Srinagar
.....for information.
15. Director Finance, High Court of J&K and Ladakh, Jammu.
16. Account Officer, High Court of J&K and Ladakh, Jammu/Srinagar.
..... for information and necessary action.
17. Incharge NIC, High Court of J&K and Ladakh for information and with the request to get the same uploaded on the official website of the High Court.
18. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of the same.
19. Incharge Statistical Section, High Court of J&K and Ladakh, Main Wing, Jammu for information.
20. Order book.


6/12/23.

Registrar General